Name of the Corporate Debtor: Vadraj Cement Limited; Date of Commencement of CIRP: 02-02-2024; List of Creditors as on: 10-04-2025; Name of IP: PULKIT GUPTA; Process Number: 1; Last 5 digitof registration number: 13697

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	8	88787611950	8	82325397605	85.45		6462214345		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	10	2849738102	9	2797431799	2.90		35941917		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	345	852166945	345	618802862	0.64		204731325		Annexure 6
7	Operational creditors (Government Dues)	6	11011538785	6	9793172112	10.17		1218366673		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	157	1492514563	107	804713056	0.84		689801506		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		526	104993570345	475	96339517434	100.00		8611055766	0	